

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL No. 301 OF 2016 &
IA Nos. 626 & 627 of 2016**

Dated: 23rd November, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s. Om Hydro Power Ltd. ... Appellant(s)
Vs.
Himachal Pradesh Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R-2
Mr. Pardeep Misra
Mr. Manoj

ORDER

Admit. Issue notice to the Respondents returnable on 02.03.2016.

Dasti, in addition, is permitted.

List the matter on **02.03.2017**. In the meantime, learned counsel for the respondents may file reply on or before 22.12.2016 after serving copy on the other side. Thereafter rejoinder may be filed on or before 06.01.2017 after serving copy on the other side.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt